Tredition .	of the Credition	e of the Credition	e of the Credition	Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Received  Details of Claim Received  Amount of Claim Admitted  Amount Covered by Covered by Covered by Covered by Security Related Security Party?  27,02,02,397  27,	Petalls of Claim Received  Details of Claim Received  Details of Claim Received  Date of Receipt  Amount claimed  Date of Receipt  Date of Claim  Date of Claim Admitted  Date of Claim Admitted  Details of Claim Admitted  Covered by  Receited  Share in  Date of Receipt  Share in  Date of Receipt  Date of Claim  Date of Claim Admitted  Date of Claim Admitted  Date of Receipt  Amount  Date of Claim  Date of Claim  Date of Claim Admitted  Date of Claim Admi	Pring under dealer (i) of sub-regulation (2) of the ritan financial creditors belonging to any class of creditors)  Annexure 4- List of unsequed financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Received  Details of Claim Admitted  Amount Covered by Related Share in Covered by Share in Covered by Share in Claim Security Surantee Party? SCC  27,02,02,397 Unsecured Insecured Unsecured Uns	Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Received  Amount of Claim Received by Covered by Security Surantee Party?  27,02,02,3397  27,02,02,3397  27,02,02,3397  101601  Details of Claim Received  Details of Claim Admitted  Amount of Claim Received by Security Surantee Party?  27,02,02,3397  27,02,02,3397  27,02,02,3397  27,02,02,3397  101601  Details of Claim Admitted  Amount of Claim Received by Related Share in off Claim and be set that the covered by Security Surantee Party?  3,21%  101601  Amount of Claim Meetiver Voing Claim and be set that the covered by Security Surantee Party?  3,21%  101601  3,21%  101601  Amount of Claim Admitted  Amount of Claim Admitted Share in Covered by Covered by Share in off Claim and be set that the covered by Security Surantee Party?  3,21%  101601  3,	Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Received  Amount of claim Security  Details of Claim Received  Amount of Claim Received Share in claim admitted Security  Every Party?  SCC  1016	Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Received  Details of Claim Received  Details of Claim Admitted  Amount of Amount of Claim Security  Date of Receipt  Amount claimed  Amount of Claim Security  Date of Receipt  Amount claimed  Amount of Claim Security  Details of Claim Admitted  Amount of Claim Security  Security  Security  Surantee  Party?  SCC  93.27,8465  95.52,78,465  95.52,78,465  95.52,78,665  9
Annexure 4- List of unsecured financial creditors (other than Date of Receipt  Amount claimed  Date of Receipt  Amount claimed  Amount of claim admitted  27,02,02,397  9,52,78,466  9,52,78,468  36,54,80,863  36,54,80,863	Annexure 4- List of unsecured financial creditors (other than financial creditors for the part of the part of Receipt  Amount claimed  Date of Receipt  Amount claimed  Amount of claim  Amount claimed  Amount of Claim  Date of Receipt  Amount claimed  27,02,02,337  27,02,02,337  Unsecured  952,78,466  952,78,466  952,78,466  952,78,466  952,78,466  952,78,466  952,78,466	Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to an Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to an Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to an Annexure 4- List of Claim Admitted  Amount claimed Amount of Claim Admitted  Amount claimed Amount of Claim Security  27,02,02,397 27,02,03,397 Unsecured Interest  35,54,80,865 9,52,78,466 Unsecured  35,54,80,865 38,54,80,865	Annexure 4- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors for the part of Receipt  Amount claimed  Amount of Claim  Date of Receipt  Amount claimed  Amount of Claim  Covered by Security gurantee  9,52,78,466  9,52,78,466  10,50,203,397  10,50,203	Claim Received  Claim Received  Amount claimed  Security  Party?  17,02,02,397  27,02,02,397  27,02,02,397  27,02,02,397  36,54,80,863  36,54,80,863  36,54,80,863	tof unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Claim Received  Claim Received  Amount of Claim Amount of Claim Amount Covered by Amount admitted  Amount claimed admitted  Amount claimed admitted  Amount Covered by Sare in Security Burantee Party?  9,52,78,466	tof unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Admitted  Amount claimed Amount of Claim Admitted  Amount claimed Amount of Claim Covered by Covered by Covered by Share in Claim Security Gurantee Party?  27,02,02,397 Unsecured interest Space Sp. 22,78,466 952,78,466 Unsecured 0,00%  36,54,80,863 36,54,90,863	Claim Received financial creditors (other than financial creditors belonging to any class of creditors)  St of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claim Admitted  Amount of Claim Amount Whether Covered by Amount Covered by Security Burantee Party?  2.7.02.02.397  2.7.02.02.397  2.7.02.02.397  3.5.74.80.863  3.5.74.80.863  3.5.74.80.863	tof unsecured financial creditors (other than financial creditors belonging to any class of creditors)    Claim Received	tof unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Claim Received  Amount claimed  Amount claimed  Amount claimed  Amount of Claim  Amount claimed  Amount of Claim  Amount claimed  Amou
laire (d) of sub-regulation (5) of regulations to funsecured financial creditors (other than to funsecured financial creditors (other than admitted admitted 27,02,02,397 9,52,78,466 9,52,78,466 35,54,80,863 35,54,80,863	laim Received  Amount claimed	laim Received  Amount claimed  Amount of Calim  Amount  Covered by  Security  Interest  9,52,78,466  9,52,78,466  19,52,78,466  10,100,00333  36,54,80,863  36,54,80,863	laim Received  Iaim Received  Amount claimed  Amount of Claim  Amount claimed  Amount clai	whether Related Party?	% of Voling Share in Party? SCC - 3.21%	Amount of Contigent Voling Claim Share in Party? SCC 3.22%	Amount of any mutual telefacted Share in SCC Calim off saturation of Saturation of Saturation off Saturation of Saturation	Amount of Amount of Amount of Amount of Claim not eleianed Share in Party?  SCC SCC SCC SCC SCC SCC SCC SCC SCC SC	Amount of any nutual Amount of claim not under verifier voting Claim may be set Party?  SCC SCC SCC SCC SCC SCC SCC SCC SCC SC
nn (5) or regulation 3 creditors (other than creditors (other than admitted admitted 2.702,02,397 9.52,78,466 36,54,80,863 36,54,80,863	n (5) of regulation 3.5 of the IBSI (Liqui creditors (other than financial creditors Amount of Claim Aadmitted Amount of Claim Nature of Claim	reditors (other than financial creditors belonging to an creditors following to an interest admitted Post of Claim Admitted Post of Claim Security Interest 27,02,02,397 Unsecured 1952,78,466 Unsecur	n (5) of regulation 3.1 of the IBSI (Liquidation Process) Regulations, 2015 creditors (other than financial creditors belonging to any class of creditors belonging to any cla	whether Related Party?	% of Voling Share in Party? SCC - 3.21%	Amount of Contigent Voling Claim Share in Party? SCC 3.22%	Amount of any mutual telefacted Share in SCC Calim off sattless of S.22%	Amount of Amount of Amount of Amount of Claim not eleianed Share in Party?  SCC SCC SCC SCC SCC SCC SCC SCC SCC SC	Amount of any nutual Amount of claim not under verifier voting Claim may be set Party?  SCC SCC SCC SCC SCC SCC SCC SCC SCC SC
	I of the IBBI (Liqui financial creditors Det Unsecured Unsecured	I of the IBBI (Liquidation Process)  financial creditors belonging to an  Interest Details of Claim Adm  Details of Claim Covered by  Covered by  Interest  Unsecured  Unsecured  -  Unsecured  -  Unsecured  -  -  Unsecured  -  -	I of the IBBI (Idquidation Process) Regulations, 2015  financial creditors belonging to any class of creditor  Details of Claim Admitted  Amount Covered by Security Govered by Unsecured Unsecured Unsecured  Unsecured	whether telated Party?	% of Voting Share in Party? SCC	Amount of Configent Voting Claims Share in Party? SCC S228 - 0.0298 - 0.028	Amount of any mutual delated Share in Party?  SCC  3.21%  Amount of any mutual dues, that may be set off any mutual dues, that may be set off any mutual and the set off and the set of any the set	Amount of amy mutual Amount of claim not eleianed Share in Party?  SCC  - 0.00% - 0.00% - 0.00% - 0.00% - 0.00% - 0.00% - 0.00% - 0.00% - 0.00% - 0.00%	Amount of any mutual Amount of claim not under telated Share in Barty?  SCC C 3.21% Of Script of Calm any be set and off any off any off and off any off any off any off any off any be set and off any off an

For PADMAADEVI SUGARS LIMITED

S. Rajendran Liquidator Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241